

**Transfer of sophisticated technology  
by Hungary to India**

1197. SHRI RAMANAND YADAV:  
SHRIMATI SAROJ  
KHAPARDE;  
SHRIMATI AMARJIT KAUR:

Will the Minister of INDUSTRY be  
pleased to state:

(a) whether there is any plan for  
transfer of sophisticated technology  
on licence from Hungary to India;

(b) if so, what are the items likely  
to be covered under such a plan; and

(c) what are the proposed terms  
for the agreement in this regard be-  
tween the two countries?

THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY  
(SHRI CHARANJIT CHANANA):

(a) to (c) There is no specific plan  
under consideration of the Govern-  
ment for transfer of sophisticated  
technology on licence from Hungary  
to India. However, during the meet-  
ings of the Indo-Hungarian Joint  
Commission possibilities of obtain-  
ing technical collaboration from  
Hungary for various projects in India  
such as the manufacture of internal  
buses, alumina, titanium dioxide,  
special pig iron, basic drugs and pro-  
cessing of tungsten ore etc. have been  
discussed. The import of technology  
from Hungary is generally on a com-  
mercial basis on mutually acceptable  
terms between the concerned organi-  
sations in the two countries and in  
accordance with the guidelines of the  
Government.

**Management Information Report on  
Solid State Physics Laboratory, Delhi**

1198. SHRI SADASIV BAGAIT-  
KAR:  
DR. BHAI MAHAVIR:

Will the Minister of DEFENCE be  
pleased to state:

(a) whether it is a fact that the  
Management Information Report 1976  
on Solid State Physics Laboratory  
Delhi was not looked into by the

Electronics Development Panel but  
by Lt. General Sapra;

(b) if so, what are the reasons  
therefor;

(c) when Lt. General Sapra sub-  
mitted his report and whether it has  
been placed on the Table of Parlia-  
ment if not, what are the reasons  
therefor;

(d) whether it is a fact that Lt.  
General Sapra found the facts men-  
tioned in M.I.R. that the claims of  
success of S.P. Laboratory could not  
be substantiated and that the top  
priority I.R. Defectors Project had  
been shown a disfavour; and

(e) if so, what action has been or  
is being taken on Lt. General Sapra's  
report?

THE MINISTER OF STATE IN  
THE MINISTRY OF DEFENCE AND  
DEPARTMENTS UNDER THE  
CHARGE OF PRIME MINISTER  
(SHRI C. P. N. SINGH): (a) No, Sir.

(b) Does not arise.

(c) The Study was submitted in  
November, 1978. As it was a Depart-  
mental study, it was not required to  
be placed on the Table of the House.

(d) and (e) Only two technical  
comments were made in the study.  
These have been taken into account  
in the development of the work.

**Manufacture of Solar Cells and  
Microwave Ferrite Isolations**

1199. SHRI SADASIV BAGAIT-  
KAR:

Will the Minister of DEFENCE be  
pleased to state:

(a) what is the number of solar  
cells and micro-wave ferrite isolations  
manufactured so far and how much  
foreign exchange saved by utilising  
the technology developed for these  
devices for which S.L.P. Laboratory  
was given the Import Substitution  
Awards;